

19

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 35/2000  
O.A. 2449/1997

New Delhi this the 23rd May, 2000

Hon'ble Sh. S.R. Adige, Vice Chairman(A)  
Hon'ble Sh. Kuldip Singh, Member (J)

In the matter of:

Sh. Dal Chand Gupta,  
S/o Sh. Ram Chand,  
Aged about 42 years,  
working as E.E.(Val) in CPWD,  
and posted at Chandigarh

.....Applicant

Versus

1. Sh. Ashok Pehwa,  
Secretary,  
Dept. of Urban Affairs &  
Employment  
Ministry of Urban Affairs,  
Nirman Bhawan,  
New Delhi
2. Sh. B.S. Duggal,  
Director General Works,  
CPWD  
Nirman Bhawan,  
New Delhi

.....Respondents

By: Advocate Sh. T.D. Yadav, for applicant  
Advocate Sh. B.S. Mahendru, counsel for respds.

ORDER (oral)

Hon'ble Sh. S.R. Adige, VC (A)

Both sides have been heard on C.P. 35/2000.

2. Sh. T.D. Yadav, prays for short adjournment to consult his client regarding the implementation of the Tribunal order dated 10.8.1998 in O.A. 2449/1997.
3. By that order respondents were directed to hold

2  
Contd..2/-

a review DRC in place of the DRC held in December 1995  
in accordance with Rules, and in case <sup>Applicant has</sup> ~~case~~ found fit for promotion to the post of Executive Engineer (Civil), he was to be entitled to the consequential benefits from the date his junior promoted in accordance with law.

4. Respondents in their reply have stated that in compliance with the aforesaid order of the Tribunal, applicant's case was duly considered by a review DRC held on 7.12.98, and on the recommendations of the review DRC the applicant was promoted vide order dated 15.1.99 on adhoc basis to the post of EE (C). On further consideration of the applicant's representation dated 6.12.99, the competent authority also approved the payment of arrears of pay & allowances to the applicant.

5. In this connection a copy of the respondents' office dated 13.3.2000 has also placed on record, Annexure R-1.

6. In the light of aforesaid facts, we are satisfied that the Tribunal's directions have been complied with. C.P., therefore dropped. Notices discharged.

*Kuldeep*  
(KULDIP SINGH)  
Member (J)

*Shafiq*  
(S.R. ADIGE)  
Vice Chairman (A)

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